### COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NO. 443 OF 2017 IN DFR NO. 1465 OF 2017

Dated: 19<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Punjab State Power Corporation Limited

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

### **ORDER**

Issue notice to the Respondents returnable on 22.08.2017. Dasti, in addition, is permitted.

List the matter on <u>22.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

...Appellant(s)

ts/pr